

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 1566.
TO BE ANSWERED ON WEDNESDAY, THE 10TH FEBRUARY, 2021.**

FDI IN E-COMMERCE

1566. SHRI VINCENT H. PALA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is considering to bring in changes to FDI investment rules for e-commerce sector in India;
- (b) if so, the details thereof; and
- (c) whether the Government is considering to establish an e-commerce regulator and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सोम प्रकाश)
**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** There is no proposal to bring in changes to FDI investment rules for e-commerce sector in India, at present.
- (c):** There is no such proposal at present.
